

15

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/4/IB/2018

PETITION NUMBER : TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD

UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

ORDER

The matter was called. No representation on behalf of both the parties. Put up on
21.02.2018.

(S ^{-sel-}VIJAYARAGHAVAN)
Member (Technical)

(K ^{-sel-}ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc